

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4445
ANSWERED ON:17.12.2009
SALE OF SOFT DRINK
Dashmuni Deepa

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have granted any contracts to any organization for the sale of soft drinks in trains as well as at Railway Stations during each of the last three years and the current year;
- (b) if so, the details thereof, along with the amount of revenue earned on account of this during the said period, zone-wise;
- (c) whether the said soft drink vendors are occupying more area than the area allotted to them and are selling other items as well which are not permitted under the said contract; and
- (d) if so, the action taken by the Railways against such vendors during each of the last three years, zone-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (d): Information is being collected and will be laid on the Table of the Sabha.